

भारत

एकस्व / अभिकल्प / व्यापारचिह्न भौगोलिकउपदर्शन / कॉपीराडटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY INDIA Patents / Designs / Trade Marks Geographical Indications / Copyright RGNIPM



भारतसरकार GOVERNMENT OF INDIA

कार्यालयमहानियंत्रकएकस्व, अभिकल्पऔरव्यापारचिहन Office of The Controller General Patents, Designs & Trade Marks

वाणिज्यऔर उद्योगमंत्रालय

Ministry of Commerce & Industry उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौदधिकसंपदाभवन

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संख्या/No.CGPDTM-11037/2/2025-CGOFFICE/592 (A)

दिनांक/Date:09.06.2025

OM no. CGPDTM-11037/2/2025-CGOFFICE/592 (A) dated 09.06.2025 supersedes OM CGPDTM-11037/2/2025-CGOFFICE/592 with effect from dated 03/06/2025.

Office Memorandum

Subject: Shifting & Restructuring of the Office of Controller General of Patents, Designs and Trademarks (CGPDTM)— reg.

In pursuance of the Gazette Notification No. CG-DL-E-25022025-261300 dated 25.02.2025 through FN. P-24017/56/2024-IPR-1, the Central Government has notified the change in Headquarter of the CGPDTM with Establishment and Finance Division. Accordingly, the CGPDTM office along with Establishment and Finance Division is to be shifted to the newly designated Head Quarter at,

The Controller General of Patents, Designs, and Trade Marks,
Office of Controller General of Patents, Designs, and Trade Marks,
Bouddhik Sampada Bhawan, Plot No. 32, Sector 14, Dwarka, New Delhi – 110078.

2. Further, as per the aforementioned Gazette Notification dated 25.02.2025, the O/o CGPDTM beside the shifting of Establishment and Finance Divisions, is also undergoing restructuring of various divisions and special cell established for augmentation of the available resources, streamlining and amplifying the operational efficiency in the O/o CGPDTM. Accordingly, the following changes shall come into effect **immediately**:

2.1: Administration, Establishment and Financial Divisions in O/o CGPDTM:

Table A: Admin & Establishment Division in O/o CGPDTM:

| S. No. | Name of Officer | Designation | Work Profile | Reporting to, | Place of Work in CG Office |
|-----------|-------------------------------|---|---|---------------|----------------------------|
| 1. | Sh. Hemant Sadashiv Borale | Director | Director (Administration & Establishment) | CGPDTM | CGO, IPO Mumbai |
| 2. | Sh. S. K. Pandey | Senior Joint Registrar, TM, CR & GI | I/c of Administration in O/o CGPDTM | Director | CGO, IPO Delhi |
| 3. | Sh. N. Ramchander | Joint Controller of Patents & Designs | I/c of Establishment in O/o CGPDTM | Director | CGO, IPO Delhi |
| 4. | Dr. S. D. Bhatnagar | Deputy Controller of Patents & | Tendering & Projects | Director | CGO, IPO Delhi |



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| | | Designs | | | |
|-----|-----------------------------|--|-----------------------------------|--|-----------------|
| 5. | Dr. Anand Pal Singh | Deputy Controller of Patents & Designs | · Administration & Establishment. | Director / I/c Administration | CGO, IPO Delhi |
| 6. | Smt. Sandhya Kothari | Assistant Controller of Patents & Designs | Administration & Establishment. | Director / I/c Administration | CGO, IPO Mumbai |
| 7. | Sh. Jai Veer | Assistant Controller of Patents & Designs | Administration & Establishment. | Director / I/c Administration | CGO, IPO Delhi |
| 8. | Dr. Chanchal Kumar Malav | Assistant Controller of Patents & Designs | Establishment | Director / In- charge Establishment | CGO, IPO Delhi |
| 9. | Sh. Pankaj Katariya | Assistant Controller of Patents & Designs | Administration | Director / In- charge Administration | CGO, IPO Delhi |
| 10. | Sh. Shiv Mohan Saini | Examiner of Patents & Designs | | In-charge Administration & Establishment | CGO, IPO Delhi |
| 11. | Ms. Shikha Rana | Examiner of Patents & Designs | Establishment | In-charge Administration & Establishment | CGO, IPO Delhi |
| 12. | Sh. Arun Kumar | Senior Examiner of TM, CR & GI | Establishment | In-charge Establishment. | CGO, IPO Delhi |
| 13. | Sh. Vikram Singh | Sr. Examiner of TM, CR & GI | Administration | In-charge Administration | CGO, IPO Delhi |
| 14. | Sh. Heering Pandey | Examiner TM, CR & GI | Establishment | In-charge Administration & Establishment | CGO, IPO Delhi |
| 15. | Ms. S. Saranya | Stenographer Grade I,TM | Administration & Establishment. | In-charge Establishment | CGO, IPO Delhi |
| 16. | Smt. Vaishali Zinjarde | Receptionist | Administration & Establishment. | Director | CGO, IPO Mumbai |
| 17. | Sh. Towinder Singh Sudan | LDC | Administration | In-charge Administration | CGO, IPO Delhi |
| 18. | Sh. Rajbar Singh Panwar | LDC | Establishment. | In-charge Establishment. | CGO, IPO Delhi |
| 19. | Sh. Shubham Singhal | UDC | Administration | In-charge Administration | CGO, IPO Delhi |
| 20. | Sh. Chirag Bhadana | LDC | Establishment | In-charge Establishment | CGO, IPO Mumbai |
| 21. | Sh. Subhadeep Adak | LDC | Administration & Establishment. | Administration & Establishment. | CGO, IPO Mumbai |

Table B: Finance Division

i) Sub-Division: Budget & Central Procurement

| S. No. | Name of Officer | Designation | Functional Role | Reporting to, | Place of Working in CGO |
|-----------|----------------------|---|----------------------------------|---------------|-------------------------------------|
| 1. | Sh. C. S. Rao | Deputy Secretary (DS) | Budget & Procurement (B&P) | CGPDTM | DPIIT, Vanijya Bhawan, New Delhi |
| 2. | Sh. Ankush Wankhede | Assistant Controller of Patents & Designs | Sp. Finance Officer (SFO) | DS Finance | CGO, IPO Mumbai |
| 3. | Sh. Siddharth Jadhav | Assistant Controller | Finance Officer | SFO | CGO, IPO Mumbai |

Brail :





| | | of Patents & Designs | (B&P) | | |
|----|------------------------|-------------------------|-----------|--------|-----------------|
| 4. | Sh. Dinesh Kumar Meena | UDC | UDC (B&P) | FO B&P | CGO, IPO Mumbai |

ii) Finance & Audit (F&A) Sub-Division

| S. No. | Name of Officer | Designation | Functional Role | Reporting to, | Place of Working in CGO |
|-----------|---------------------|--|--------------------------------------|---------------|--------------------------|
| 1. | Sh. C. S. Rao | Deputy Secretary (DS) | Finance & Audit | CGPDTM | DPIIT, Vanijya Bhawan |
| 2. | Sh. Ankush Wankhede | Assistant Controller of Patents & Designs | Sp. Finance Officer | DS Finance | CGO, IPO Mumbai |
| 3. | Sh. Rahul Dhakad | Assistant Controller of Patents & Designs | Finance officer (Finance & Audit) | SFO | CGO, IPO Delhi |
| 4. | Sh. Dharmendra Pal | Assistant Controller of Patents & Designs, Delhi | Audit Officer | SFO | CGO, IPO Delhi |
| 5. | Smt. Rekha Rani | JTO, Delhi | JTO | SFO | CGO, IPO Delhi |
| 6. | Sh. Ankur Gangwar | UDC, Mumbai | UDC (Finance) | SFO | CGO, IPO Delhi |
| 7. | Sh. Kuldeep Singh | LDC, Mumbai | LDC (Finance) | SFO | CGO, IPO Delhi |
| 8. | Sh. Dharampal Meena | DEO, Mumbai | DEO (Bills) | SFO | CGO, IPO Delhi |

2.2: Different Intellectual Property Rights Office Operational Framework in O/o CGPDTM:

Table C: Technical IPO Division

i) Section: Patents & Designs Offices at Delhi, Chennai, Kolkata, Mumbai: Overall administration and IP delivery while adhering to timelines as per Patents Act/ Rules and Designs Act / Rules for technical operations of all locations of Patents, & Designs Offices shall be oversee by Sh. N. R. Meena, Senior Joint Controller of Patents & Designs in addition to his duties as Head of Office of Patent Office Delhi.

| S. No. | Name of Officer, Designation | Functional Role | Reporting to, | Place of Working in O/o CGPDTM |
|-----------|--|--|-------------------|---------------------------------|
| 1. | Sh. N. R. Meena, Senior Joint Controller of P&D | Head of Office (HO), Patent Office, Delhi | CGPDTM | PO, IPO Delhi |
| 2. | Sh. Pramathesh Sen, Joint Controller of P&D | Head of Office (HO), Patent Office, Kolkata | CGPDTM | PO, IPO Kolkata |
| 3. | Sh. Pinkesh Jain, Joint Controller of P&D | Head of Office (HO), Patent Office, Mumbai | CGPDTM | PO, IPO Mumbai |
| 4. | Sh. B Ahilan, Joint Controller of P&D | Head of Office (HO), Patent Office, Chennai | CGPDTM | PO, IPO Chennai |
| 5. | Smt. Sharmistha Ghosh, Joint Controller of P&D | I/c of Designs Registry, Kolkata | CGPDTM | Design Registry, IPO Kolkata |
| 6. | Dr Kavita Taunk, Joint Controller of P&D | Joint HO of Patent Office, Delhi | HO of PO, Delhi | PO, IPO Delhi |
| 7. | Sh. Anoop K. Joy, Joint Controller of P&D | Joint HO of PO, Chennai | HO of PO, Chennai | PO, IPO Chennai |
| 8. | Sh. Parijat Saurabh, Joint Controller of P&D | Joint HO of PO, Kolkata | HO of PO, Kolkata | PO, IPO Kolkata |
| 9. | Sh. Yogesh Vishnudas Bajaj, Joint Controller of P&D | Deputy HO of PO, Mumbai | HO of PO, Mumbai | PO, IPO Mumbai |
| 10. | Dr. D. Usha Rao, Deputy Controller of P&D | Deputy HO of PO, Delhi | HO of PO, Delhi | PO, IPO Delhi |
| 11. | Dr. Bhanumathi R, Deputy | Deputy HO of PO, | HO of PO, Chennai | PO, IPO Chennai |

Barily :



| | Controller of P&D | Chennai | | |
|-----|--|--|-----------------|---------------|
| 12. | Smt. Sweta Rajkumar, Deputy Controller of P&D | Deputy HO of PCT, RO, ISA, IPEA Division | HO of PO, Delhi | PO, IPO Delhi |

ii) Section: Trademarks, Copyrights and Geographical Indications Offices at Ahmedabad, Chennai, Delhi, Kolkata, Mumbai, Nagpur: Overall administration and IP delivery in TMR, GI and Copyright while adhering to timelines as per TM Act/ Rules, GI Act & Rules and Copyright Act / Rules for technical operations of all IP locations shall be oversee by Dr. P K Pandey, Deputy Registrar of Trademarks, GI and Copyrights in addition to his assigned duties in CG office, Delhi.

| S. | Name of Officer | Designation | Reporting to, | Place of Working in |
|-----|------------------------------------|-------------------------|---------------|----------------------|
| No. | | | | O/o CGPDTM |
| 1. | Ms. Rema Srinivasan Iyengar | HO of TMR, Delhi | CGPDTM | TMR, IPO Delhi |
| | DR of TM, Copyright & GI | | | |
| 2. | Dr. Prithpal Kaur Sidhu, | HO of Copyrights, Delhi | CGPDTM | Copyright, IPO Delhi |
| | DR of TM, Copyright & GI | 17.5 | | |
| 3. | Smt. Clitty Shaju, | HO of TMR, Mumbai | CGPDTM | TMR, IPO Mumbai |
| | DR of TM, Copyright & GI | | | |
| 4. | Sh. Babu Nediyamparambathu, | HO of TMR, Kolkata | CGPDTM | TMR, IPO Kolkata |
| | DR of TM, Copyright & GI | | | |
| 5. | Smt. B. Kayalvizhi, | HO of TMR, Chennai | CGPDTM | TMR, IPO Chennai |
| | DR of TM, Copyright & GI | | | , |
| 6. | Sh. M Habibulla | HO of GIR, Chennai | CGPDTM | GIR, IPO Chennai |
| | AR of TM, Copyright & GI | , | | , |
| 7. | Smt. Roopa B, Sr. Examiner TM, | In-Charge of Madrid | HO to TMR | TMR, IPO Mumbai |
| | Copyright & GI | Division | Mumbai | |
| 8. | Sh. Prasanth Kumar Bhairappanavar, | HO of TMR, Ahmedabad. | CGPDTM | TMR, Ahmedabad |
| | AR of TM, CR &GI | 0000 | 1 | |

iii) Section: The non-technical assessment in Patents & Designs and Trademarks, Geographical Indications & Copyrights Offices at Ahmedabad, Chennai, Delhi, Kolkata, Mumbai, Nagpur: The compliance to IP filing in Patents, Designs, Trademarks, Geographical Indications, Copyright and Semiconductor and Integrated Circuit Layout Design Rights (SICLDR) Act/Rules (Formality & Technical aspect as well) while adhering to timelines as per different IP Act/ Rules shall be oversee by the Formality Division (FD) wherein Shri Nalini Kanta Mohanty, Senior Joint Controller of Patents and Designs shall lead the Formality Division (FD), Central Functions of RECS, RMID, FFL, Power of Attorneys, Maintenance of e-Register for all IP Offices and Compliance in all Formality matters, Code of Conduct, Patents & Designs Agents, Trademarks & GI Agents related activities like Conduction of Examination, Enrollment and Annual Fees Payment, the compliance, grievances of PA & TA, and related work assigned by CGPDTM in for all IP Offices.

| S. No. | Name of Officer | Designation | Reporting to, | Place of Working in O/o CGPDTM |
|-----------|---------------------------|--|---------------|--------------------------------|
| 1. | Shri Nalini Kanta Mohanty | Senior Joint Controller of Patents & Designs as Head of Formality Division (Head of FD) & Head of SICLDR | CGPDTM | CGO, IPO Mumbai |
| 2. | Sh. Anant Srivastav | DC P&D, In-charge, SICLDR | HO-SICLDR | CGO, IPO Delhi |
| 3. | Dr. Debasish Banerjee | AC of P&D | HO-FD | CGO, IPO Delhi |
| 4. | Sh. Amol Patil | AC P&D | HO-FD | CGO, IPO Mumbai |
| 5. | Sh. Nilesh Patil | AC P&D | HO-FD | CGO, IPO Mumbai |
| 6. | Sh. Tushar A.Ingale | Sr. Examiner TM, CR & GI | HO-FD | CGO, IPO Mumbai |
| 7. | Sh. Amit Kumar | Sr. Examiner TM, CR & GI | HO-FD | CGO, IPO Mumbai |
| 8. | Sh. L V Shinde | ALIO – PO Mumbai | HO-FD | CGO, IPO Mumbai |
| 9. | Sh. Kedarnath Mahapatra | ALIO– TMR Mumbai | HO-FD | CGO, IPO Mumbai |
| 10. | Sh. Vikas K Tripathi | UDC | HO-FD | CGO, IPO Mumbai |

Esterit:



2.3) Technical Coordination in CG Office for Patent & Designs Offices at Delhi, Chennai, Kolkata, Mumbai; Trademarks, Copyrights and Geographical Indications Offices at Ahmedabad, Chennai, Delhi, Kolkata, Mumbai, Nagpur and RGNIIPM Nagpur:

The technical coordination with the different IP offices, Parliamentary Matters, CPGRAMS, RTI, Grievances under O/o CGPDTM shall be done through an Officer on Special Duty - Technical(OSD-Technical) will be announced separately wherein Dr. Dinesh P. Patil, Joint Controller of Patents & Designs who was earlier discharging duties as HO (Technical) in CG Office shall continue discharging the role of OSD (Technical) in addition to his duties as Interim HO of RGNIIPM till further orders. The team mentioned in the below given table shall be working under the direct supervision of OSD (Technical) in CGPDTM Office.

iii-a) Section: Patent & Designs Sub-Division

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|------------------------|---|--------------------|--------------------------------|
| 1. | Dr. Dinesh P. Patil | Joint Controller of P&D Mumbai, as OSD (Technical) | CGPDTM | CGO, IPO Mumbai |
| 2. | Dr. Sunil Kumar Gautam | DC of P&D, Delhi | OSD (Technical) | CGO, IPO Delhi |
| 3. | Smt. Anita Jatav | DC of P&D, Delhi | OSD (Technical) | CGO, IPO Delhi |
| 4. | Sh. Kishor R. Kadbe | DC P&D, Mumbai | OSD (Technical) | CGO, IPO Mumbai |

iii-b) Section: TMR, GI & Copyrights Sub-Division,

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|-------------------------|-------------------------|--------------|--------------------------------|
| 1. | Dr. Dinesh P. Patil | JC of P&D as OSD (Tech) | CGPDTM | CGO Mumbai |
| 2. | Dr. P. K. Pandey | DR of TM, C & GI | OSD (Tech) | CG Office Delhi |
| 3. | Vacant (to be occupied) | Sr. Exam / Exam. | OSD (Tech) | |

3) IT Office:

The operations of IT office shall directly report to the CGPDTM wherein the office shall ensure highest level of service support to internal and external clients without any kind of discrimination. The operations of IT Office shall ensure of seamless access of e-filing, examination and processing through existing / upgraded IT Infrastructure for Patents, Designs, Trademarks, Geographical Indications, Copyrights and SICLDR functions under O/o CGPDTM. The IT Office shall also manage the IT infrastructure, IT Assets of the O/o CGPDTM and also ensure license software / database / clouds / Cyber Security measures etc. The operations of the IT office will be managed by the Head of IT office wherein **Sh. S. C. Karol, Director (IT) DPIIT** as appointed by the DPIIT to discharge the role of HO-IT in addition to his roles and responsibilities as defined by DPIIT till regular appointment of the HO-IT Office.

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|---------------------|--|---------------|--------------------------------|
| 1. | Sh. S C Karol* | Director (IT) as I/c HO of IT Office appointed by DPIIT | CGPDTM | DPIIT, New Delhi |
| 2. | Dr. Suneeta Betgiri | DC of P&D | HO, IT Office | CGO, IPO Delhi |
| 3. | Md. Atiqullah | AC of P&D | HO, IT Office | CGO, IPO Delhi |

^{* =} The IT Office staff shall report to HO IT for all operational activities in IT Office.

4) IP Quality Management System (QMS),

The Quality Management System (QMS) should be an integral part of the Office of CGPDTM operations and shall be ensured through effective implementation of the IP Quality Management Systems in different output and outcomes to be delivered by all IP offices (i.e. Patents (Domestic, PCT/RO and WIPO ISA-





IPEA), Designs, Trademarks, Copyrights, Geographical Indications, and SICLDR). Additionally, India, being an International Search Authority (ISA) and an International Preliminary Examination Authority (IPEA) required complying with the quality requirement as decided globally by WIPO. The Quality should be a standalone function, directly reporting to CGPDTM under O/o CGPDTM. The QMS shall function as a Special Cell in the O/o CGPDTM, and the functional role as nodal coordinator shall be discharged by an Officer on Special Duty (QMS). Smt. Rekha V., Joint Controller of Patents & Designs, shall be functioning in the role of OSD (QMS). The team given below shall be working under the direct supervision of OSD (QMS) in the CGPDTM Office, and on a need basis, the IPO Officials shall be given additional responsibilities for extending their support for improving the Quality Management System in different Intellectual Property Offices.

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|-----------------------------------|--|--------------|-----------------------------------|
| 1. | Smt. Rekha V. | Joint Controller of P&D as OSD (QMS) | CGPDTM | CGO, IPO Delhi |
| 2. | Sh. M. Ravisankar | DC P&D | OSD (QMS) | CGO, IPO Chennai |
| 3. | Sh. Divyanshu Mishra (Mechanical) | AC P&D | OSD (QMS) | CGO, IPO Delhi |
| 4. | Sh. Ramalinga Prasad | AC P&D | OSD (QMS) | CGO, IPO Kolkata |
| 5. | Sh. Veera Raghavulu | AC P&D | OSD (QMS) | CGO, IPO Chennai |
| 6. | Sh. Thilak Vadicherla | AC P&D | OSD (QMS) | CGO, IPO Chennai |
| 7. | Sh. Raghavendra M | AC P&D | OSD(QMS) | CGO,IPO Delhi |

5) Process Excellence Cell (PEC):

The reasoned disposal and speaking orders are integral benchmarking in the IP offices wherein a sound technical skills and capacity building are required to undertake as a dedicated Capacity Building Unit (CBU) which is established to impart the training of the IPO officers while they are discharging their duties adhering to the reasoned order writing and timely disposal of the IP applications put forward to them. The matters which are referred back to IPO through different court orders or by way of filing review petition by the applicants should be examined as standalone function in O/o CGPDTM. The PEC Cell shall advise the CGPDTM on deserving action on any such orders or petition filed before the office. The PEC shall function as a Special Cells in the O/o CGPDTM and the functional role as national coordinator shall be discharged by an Officer on Special Duty – (PEC). Sh. S Thangapandian, Joint Controller of Patents & Designs shall be functioning as in the role of OSD (PEC). The CBU initiatives shall be managed through National Coordinator wherein till regular appointment the coordinator roles and responsibilities of CBU shall be discharged by Sh. S Thangapandian, Joint Controller of Patents & Designs. The officers on need basis shall be engaged for their support to the CBU in executing the Annual Capacity Building Plan and adhere the training calendar through RGNIIPM or suitable training facility in the country for new recruitee or existing or other central / state government institute.

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|-----------------------|---------------------------|--------------|-----------------------------------|
| 1. | Sh. S Thangapandian | JC of P&D as OSD (PEC) | CGPDTM | CGO, IPO Chennai |
| 2. | Ms. Anjali | AC P&D | OSD (PEC) | CGO, IPO Chennai |
| 3. | Sh. Ejjirothu Srihari | AC P&D | OSD (PEC) | CGO, IPO Chennai |

6) International Affairs, Data Analytics & IP Policy Division

The WIPO &International Affairs and IPR Policy related coordination under the O/o CGPDTM shall be discharged under Special Cells created for the same. The functions of International Affairs, Data Analytics and Policy shall be discharged by an Officer on Special Duty – (IADAP). Sh. C N Shashidhara, Joint Controller of Patents & Designs shall be functioning as in the role of OSD (IADAP). The team mentioned in the below given table shall be working under the direct supervision of OSD (IADAP) in CGPDTM Office. The Office of CGPDTM shall also form a separate committee for engagement of other



officers on need basis to effectively execute the action plan with different IP offices, WIPO and also in IPR Policy matters.

| S. | Name of Officer | Designation | Reporting to | Place of Working in O/o |
|-----|-----------------------|------------------|--------------|---|
| No. | | | | CGPDTM |
| 1. | Sh. C. N. Shashidhara | JC of P&D as OSD | CGPDTM | CG Office Delhi |
| | | (IAD & DA) | | |
| 2. | Sh. Arpit Joshi | AC P&D, Delhi | OSD (IADAP) | CG Office Delhi |
| 3. | Sh. Shammi Ranjan | AC P&D, Delhi | OSD (IADAP) | CG Office Delhi |
| 4. | Ms. Manisha Lakhera | Examiner of P&D | OSD (IADAP) | CG Office Delhi |
| | | Delhi | , | 598. ph/s 5000000000000000000000000000000000000 |
| 5. | Ms. Tripti Pandey | Examiner of P&D | OSD (IADAP) | CG Office Delhi |
| 6. | Ms. Suchetana | Examiner P&D, | OSD (IADAP) | CG Office Delhi |
| | Bhattacharyya | Delhi | | |
| 7. | Sh. P. Sarath | AC, P&D, Kolkata | OSD (IADAP) | CG Office Kolkata |
| 8. | Ms. Mehak | Examiner P&D, | OSD (IADAP) | CG Office Delhi |
| | | Delhi | | |
| 9. | Ms. Chhavi Garg | Examiner P&D, | OSD (IADAP) | CG Office Delhi |
| | | Delhi | | |

7) Legal & Litigation Cell (LLC):

The Legal and Ligation Cell (LLC) in O/o CGPDTM shall function to bring efficiency in all legal matters ensuing timely submissions and accurate affidavits in all Administrative, Establishment, Technical and any other legal matters involving Union of India, DPIIT or O/o CGPDTM as respondent party before the different courts and tribunals. The LLC function as a Special Cells in the O/o CGPDTM and the functional role as national coordinator shall be discharged by an Officer on Special Duty - (LLC), Dr. Kavita Taunk, Joint Controller of Patents & Designs shall be functioning as in the role of OSD (LLC). The GPM Sections in different IP Offices shall function under LLC. The different HO of IP Offices shall ensure that the respective GPM prepare the primary drafts for any response by the IP Office in different courts, tribunals and subsequently through LLC the same shall be reviewed and approved by the competent authority in the respective legal matters. In all technical matters, the respective IP officials shall prepare a primary draft to defend the decision of the respective IP office and through GPM it will be processed for submission to LLC. Additionally, the LLC shall be responsible to review the decision in consultation with the technical officers involved and recommend appeals to be filed by the O/o CGPDTM or Union of India against the decision received from different courts or tribunals. LLC shall also maintain the digital repository of all legal cases that is searchable by relevant section of the IP Act/Office Names etc. Additionally on need basis, the IPO Officials shall be given responsibilities for extending their support in addressing Legal and Litigation needs for different Intellectual Property Offices. Initially the team identified in below given table shall be working under direct supervision of OSD (LLC).

| S. | Name of Officer | Designation | Reporting to | Place of Working in O/o |
|-----|---------------------------|----------------------------|--------------|-------------------------|
| No. | | 19. 5 9 | 7,500 | CGPDTM |
| 1. | Dr. Kavita Taunk | JC P&D as OSD (LLC) | CGPDTM | CGO, IPO Delhi |
| 2. | Sh. Saroj Kumar | JC of P&D | CGPDTM | CGO, IPO Delhi |
| 3. | Sh. Ravi Prakash Pandey | AC P&D, Delhi | OSD (LLC) | CGO, IPO Delhi |
| 4. | Dr. Raju Tiwari | AC P&D, Delhi | OSD (LLC) | CGO, IPO Delhi |
| 5. | Smt. Reena Rathore | AC P&D, Delhi | OSD (LLC) | CGO, IPO Delhi |
| 6. | Sh. Rajneesh Pratap Singh | AC P&D, Delhi | OSD (LLC) | CGO, IPO Delhi |
| 7. | Sh. Mohit Dhankar | Sr Examiner TM, CR & GI | OSD (LLC) | CGO, IPO Delhi |
| 8. | Sh. Pritam Singh | AAO, Delhi | OSD (LLC) | CGO, IPO Delhi |
| 9. | Sh.Tilak Raj Sharma | UDC (Documentation), Delhi | OSD (LLC) | CGO, IPO Delhi |

8) IT Process Re-engineering (ITPRE) and IP Impact (IPI) Division:

IP Office is planning to revamp entire IT Operations whereinthere is a need for focused execution of IPO Process Re-Engineering (ITPRE), CBU driven APAR & IP Impact group related activities. For seamless and effective implementation of IT related transformation to further amplify the Output and Outcomes of





different IP Offices. The ITPRE shall function in collaboration with QMS Division to ensure the effective measured are taken timely and efficiently to implement QMS in IP Office while maintaining the data quality in IPO.

The functional role in ITPRE and IPI Group shall be directly reporting to CGPDTM. Sh. Santosh Kumar Gupta will be discharging dutiesas Officer on Special Duty (OSD) for IT Process Re-Engineering (ITPRE) and IP Impact Group (IPIG) and the officers' mentions below shall coordinate the activities under direct supervision of the CGPDTM through OSD (ITPRE).

| S. No. | Name of Officer | Designation | Reporting to | Place of Working in O/o CGPDTM |
|-----------|-------------------------|----------------------------------|--------------|--------------------------------|
| 1. | Sh. Santosh Kumar Gupta | AC P&D, (OSD) for ITPRE and IPIG | CGPDTM | CGO, IPO Delhi |
| 2. | Sh. Rahul Gahlan | AC P&D | OSD (ITPRE) | CGO, IPO Delhi |
| 3. | Sh. Shubham Shukla | Examiner P&D | OSD (ITPRE) | CGO, IPO Delhi |
| 4. | Sh. Chetan Maan | Examiner P&D | OSD (ITPRE) | CGO, IPO Delhi |
| 5. | Sh. Amit Singh | Examiner P&D | OSD (ITPRE) | CGO, IPO Delhi |

All the concerned sections/ divisions / cells are hereby directed to ensure the smooth transfer of all official records, equipment and personnel belongings to the new premises in a phased wise manner once the ISA Building in IPO Dwarka Delhi is handover by NBCC to the O/o CGPDTM.

The officials who shall be functioning from IPO Delhi shall be relieved from their present location in phase wise manner ensuring the availability of the space in IPO Delhi.

- 9) In page 5, Para 3: IT Office, Note is added "the other officials who are currently working in IT Office will continue in IT Office".
- 10) Sh. Ajay P. Patil, AC P & D and Sh. Amol R. Patil, AC P & D shall continue working in Administration and establishment matters related to Recruitment till the end of the ongoing recruitment drive of 2025. Thereafter both will be shifted to Formality Division at CGO, PO, Mumbai.

Someth :

Prof. (Dr) Unnat P. Pandit

Controller General of Patents, Designs & Trade Marks, Registrar of Copyright and Geographical Indications & Semiconductor, Integrated Circuit Layout Design Rights (SICLDR)

Copy to:

- 1. Shri Arun Kumar Gupta, Under Secretary to the Government of India, DPIIT
- 2. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai.
- 3. Head of Office, TMR Ahmedabad, Chennai, Delhi, Kolkata, Mumbai.
- 4. Head of Office, RGNIIPM, Nagpur.
- 5. Head of Office GIR, Chennai.
- 6. Head of Office/In-charge Designs Office, Kolkata.
- 7. Head of Office, SICLDR, Delhi
- 8. Head of Office, IT Office, Delhi to upload on official website.
- 9. PAO, PDTM, Mumbai
- 10. Hindi version follows.